

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3123
ANSWERED ON:08.12.2009
AMLA CULTIVATION
Kumar Shri Shailendra

Will the Minister of AGRICULTURE be pleased to state:

- (a) the details of land in hectares under cultivation of Amla in the country including Uttar Pradesh;
- (b) whether the State Governments have requested the Union Government to include Amla under the Minimum Support Price;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): The details of land in hectares under cultivation of Amla in the country including Uttar Pradesh is placed at Annexure.
- (b) to (d): The horticulture produce is procured under Market Intervention Scheme (MIS) to protect the growers from making distress sale in the event of bumper crop during the peak arrival when prices tend to fall below economic levels on the request of State/UT Government. During the current season, no such proposal for Amla has been received from any State/UT Government.